

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 70/(MAH)/2013  
CA No.

CORAM:


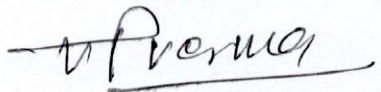
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2016

NAME OF THE PARTIES: Mr. Nandkishor Shankar Kamthe  
V/s.  
M/s. Hindustan Sugar Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

| S. No. | NAME                 | DESIGNATION             | SIGNATURE   |
|--------|----------------------|-------------------------|---|
| 1      | CS RITESH<br>MAHADAN | PCS for<br>Petitioners  |   |
| 2      | V.P. VERMA           | Adv. for<br>Respondents |  |

Order

CP No.70/397-398/CLB/MB/MAH/2013

Respondent is hereby directed to comply with the same. List this matter for hearing  
on 2.12.2016.

sd/-  
B.S.V. PRAKASHKUMAR  
Member (Judicial)

sd/-  
V. NALLASENAPATHY  
Member (Technical)